

**NATIONAL COMPANY LAW TRIBUNAL
KOCHI BENCH**

**CORAM: SHRI RAVICHANDRAN RAMASAMY
HON'BLE MEMBER (TECHNICAL)**

**TMT. T.KRISHNA VALLI
HON'BLE MEMBER (JUDICIAL)**

PETITION No./IA No.	CA(CAA)/03/KOB/2024
SECTION	SEC. 230 C/ACT
NAME OF PARTIES	K EASWARA PILLAI (RP) IN THE MATTER OF MANGOMEADOWS AGRICULTURAL PLEASURE LAND PRIVATE LIMITED.
PETITIONERS ADVOCATE/ PROFESSIONAL	DHANANJAYA SUD
RESPONDENTS ADVOCATE/ PROFESSIONAL	

5th JULY 2024

ORDER

CA(CAA)/03/KOB/2024

Learned Counsel, Mr. Dhananjaya Sud appears virtually along with Learned RP,
Mr. K Easwara Pillai.

Matter renotified to **05.08.2024**.

Sd /-

**RAVICHANDRAN RAMASAMY
MEMBER (TECHNICAL)**

Sd /-

**T.KRISHNA VALLI
MEMBER (JUDICIAL)**